

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2018 &**  
**IA NO. 1636 OF 2018 & IA NOS. 31 & 70 OF 2019**  
**AND**  
**APPEAL NO. 341 OF 2018 &**  
**IA NO. 1638 OF 2018 & IA NOS. 34 & 71 OF 2019**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sai Wardha Power Generation Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S. K. Rungta, Sr. Adv.  
Mr. Pratiti Rungta  
Mr. Shivankur S. for R-1

Mr. Ashish Singh  
Mr. Anup Jain  
Ms. S.Rama for R-2

Mr. Amit Kapur  
Mr. Malcolm Desai for R-3

Ms. Arti Singh  
Mr. Aakashdeep Singh Roda for R-5

**In the matter of:**

**Sai Wardha Power Generation Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Buddy A.Ranganadhan  
Mr. Hasan Murtaza  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadari

Counsel for the Respondent(s) : Mr. S. K. Rungta, Sr. Adv.  
Mr. Pratiti Rungta  
Mr. Shivankur S. for R-1

Mr. Ashish Singh  
Mr. Anup Jain  
Ms. S.Rama for R-2

Mr. Amit Kapur  
Mr. Malcolm Desai for R-3

Ms. Arti Singh  
Mr. Aakashdeep Singh Roda for R-5

**ORDER**

List these batches of appeals for further hearing on **04.11.2019.**

**(S.D. Dubey)**  
**Technical Member**

kt/mkj

**(Justice Manjula Chellur)**  
**Chairperson**